

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 21st March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.1
Ms. Swapna Seshadri,
Amicus Curiae

ORDER

The Commission has not yet filed the reply as undertaken earlier. The learned counsel for the Commission seeks some more time for filing the reply. As a last chance, he is given time and he is directed to file the reply on or before 08.04.2013 after serving copy on the other side.

Post the matter on **25.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member
ts/rkt

(Justice M. Karpaga Vinayagam)
Chairperson

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